

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Chief Justice's Secretariat)

NOTIFICATION

No. 1163 of 2022/Psy

Dated: 06-09-2022

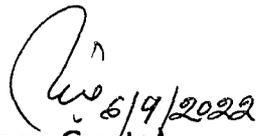
Vide Hon'ble High Court Notification No. 1093 of 2022/RG dated 02.09.2022, a separate Service cadre for Subordinate Courts staff of UT of Ladakh has been created, in terms of which the members of erstwhile J&K Subordinate Courts Staff Service belonging to the UT of Ladakh have become members of Subordinate Courts Service of UT of Ladakh. There are a few staff members who belong to UT of Ladakh but are serving in Subordinate Courts of UT of J&K, and likewise some staff members serving in Subordinate Courts in UT of Ladakh belong to UT of J&K.

In the above context Hon'ble the Chief Justice has been pleased to direct that the staff members belonging to UT of Ladakh but serving in the Subordinate Courts of the UT of J&K, and those belonging to UT of J&K but serving in the UT of Ladakh shall be given an option of serving in the UT of Ladakh on the corresponding or equivalent posts in the Subordinate Courts Service of UT of Ladakh.

As such the staff members falling in the above description may exercise their option within a period of 15 days from today.

The staff members so exercising their options of serving in UT of Ladakh shall be appointed in the Subordinate Courts Staff Service of UT of Ladakh on corresponding or equivalent posts with provision for protection of their pay as they are drawing on date.

By Order of Hon'ble the Chief Justice.


(Rajeev Gupta)

**Principal Secretary to,
Hon'ble the Chief Justice.**

No. 830-35/Psy-623 Dated 06-09-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar .
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
..... for information
- ✓ 3. All Principal District & Sessions Judge's of UTs of J&K and Ladakh, for information and compliance.
4. Chief Librarian, High Court of J&K and Ladakh, Srinagar / Jammu
5. I/C NIC, High Court of J&K, Jammu for uploading the same on the High Court website.
6. Order file.


**Principal Secretary to,
Hon'ble the Chief Justice.**